

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION, 2012

BULLETIN PART - I

WEDNESDAY, THE 14th MARCH, 2012

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 7 p.m. The day was allotted for transaction of Government Business.

1. Questions :

Starred Questions No.39 to No.46 were taken up and disposed off.

2. Statement by Minister GAD :

Shri. A. L. Hek, Minister GAD made a statement under Rule 55 of the Rules of Procedures and Conduct of Business regarding Starred Question No.13 raised by Shri. Satto R. Marak, MLA on 12.3.12.

3. Debate on Governor's Address :

Shri. Conrad K. Sangma, Leader of Opposition requested the Hon'ble Speaker to extend the time on Debate on Governor's Address as the Governor's Address is very important, and many members may like to participate. Dr. Mukul Sangma, Chief Minister intervened and said that he is agreeable to the request for extension of time. The Hon'ble Speaker then decided to extend the time on Debate on Governor's Address till all the Members have participated, and complete the Business of the day.

Members who participated were Shri. Pynshngainlang Syiem, MLA, Shri. H. S. Lyngdoh, MLA, Shri. P. A. Sangma, MLA also spoke about acute water scarcity in Tura town and wanted that a House Committee be set up to enquire into the functioning of the PHE Department. Others members who participated were Shri. James K. Sangma, MLA, Shri. Paul Lyngdoh,

MLA, Dr. P. W. Khongjee, Shri. Nihim D. Shira, MLA, Shri. Marcuise N. Marak, MLA, Shri. Sayeedullah Nongrum, MLA, Shri. Metbah Lyngdoh, MLA, Shri. Lahkmen Rymbai, MLA, Shri. Donbok Khyndeit, MLA, Shri. Nimarson Momin, MLA and Shri. Omillo K. Sangma, MLA.

4. Dr. Mukul Sangma, Chief Minister replied.

5. Presentation / Laying :

Shri. Prestone Tynsong, Minister in-charge Forests & Environment placed a Report on the Water Quality Status of Lukha River and its Feeding Streams, Jaintia Hills District relating to Starred Question No.4 replied on 12.3.2012.

Shri. A. T. Mondal, Minister in-charge Power laid the Statement of Accounts of the Meghalaya State Electricity Board for the year 2009 – 2010.

6. Adjournment :

As there was no more business to be transacted for the day, the House was adjourned till 10 a.m. on Thursday, the 15th March, 2012.

**H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.**

No. SP. 10/MLA/BS/12/4.,

Dated Shillong, the 14th March, 2012.

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**Andrew Simons,
Additional Secretary,
Meghalaya Legislative Assembly.**